

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28312/2017

(Arising out of impugned final judgment and order dated 14-07-2017 in SPLA No. 147/2017 passed by the High Court Of Judicature At Allahabad)

RAJA RAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR IA No.108222/2017-EXEMPTION FROM FILING O.T.)

Date : 03-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.

Mr. Avnish Singh, Adv.

Mr. Dhruv Paliwal, Adv.

Mr. Mangal Prasad, Adv.

Mr. Ankur Yadav, AOR

For Respondent(s)

UPON perusing papers the Court made the following

O R D E R

Application for exemption from filing O.T. is allowed.

Issue notice.

(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
COURT MASTER